

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6036
ANSWERED ON:03.05.2013
REHABILITATION OF MENTALLY CHALLENGED WOMEN
Ju Dev Shri Dilip Singh;Singh Shri Ravneet

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any data regarding number of mentally challenged women and the number of such women who are victims of rape and are pregnant in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has any specific scheme for the welfare of such women and if so, the details thereof;
- (d) whether the Government has consulted the women organisations/public representatives/State Governments in this regard; and
- (e) if so, the details thereof along with the action taken or proposed to be taken by the Government for the proper rehabilitation of such women?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): No data regarding number of mentally challenged women and the number of such women who are victim of rape and are pregnant in the country is maintained by Government of India.
- (c): The Government of India is not administering any specific scheme for the mentally challenged women who are victims of rape and got pregnant. However, under Deendayal Disabled Rehabilitation Scheme, the grant in aid is being provided by Ministry of Social Justice & Empowerment for running various projects for welfare of persons with disabilities including mentally retarded women. Further the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disabilities, a statutory body under the Department of Disability Affairs is implementing various schemes for welfare of mentally retarded persons.
- (d) & (e): Government in consultation with National Commission for Women has formulated a scheme of 'Restorative Justice to Victims of Rape' as a component of Umbrella Scheme for Protection and Empowerment of Women for implementation during the remaining years of the 12th Plan. The Scheme envisages provision of support services such as shelter, counselling, medical aid, legal assistance, education and vocational training to rape victim depending upon her need.